STATEMENT SHOWING JUDGEWISE PENDENCY OF CASES IN THE COURTS OF D&SJ/ASJs POSTED IN NORTH-WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.12.2016

S.N.	NAME OF JUDICIAL OFFICER	SESSIONS CASES U/S 302	Culpable homicide	304B & 302 IPC	Arms Act	304 B IPC	364 A IPC	304 IPC	306 IPC	OTHER SESSIONS CASES	RAPE CASE/Section 376 IPC	CBI	Compl. Cases	CBI CLOSURE REPORT	CRIMINAL APPEALS	CRIMINAL REVISIONS	NDPS ACT CASES	POCSO ACT	MISCELLANEOUS CASES	EXECUTION CASES	PMLA	D&C ACT	NDPL/EC ACT	MCOCA	HUMAN TRAFFICKING ACT (370 IPC)	SC/ST	CIVIL SUITS	TRANSFER APPLICATION CRIMINAL	PASSPORT ACT	DEPARTMENTAL ENQUIRY	TOTAL
1	SH. RAJNISH BHATNAGAR, LD. D&SJ N/W									56					0	22												8			86
2	MS. SWARANA KANTA SHARMA, ASJ ELECTRICITY															0			6	220			706				28				960
	CBI																														
3	SH. PAWAN KUMAR JAIN. , SPL. JUDGE, CBI-01											40		1	6	2													0		49
4	SH. RAJNEESH KUMAR GUPTA, SPL. JUDGE, CBI-02											52			40	29															121
5	SH. SANJAY KR. AGGARWAL,SPL. JUDGE, CBI-03											48	1		26	19															94
	TOTAL=>(3to5)	0	0	0	0	0	0	0	0	0	0	140	1	1	72	50	0	0	0	0	0	0	0	0	0	0	0	0	0	0	264
	NDPS																														
6	MS. NIVEDITA ANIL SHARMA SPL. JUDGE NDPS	18				7	1			27			0		0	3	15													1	72
	TOTAL=>(6to6)	18	0	0	0	7	1	0	0	27	0	0	0	0	0	3	15	0	0	0	0	0	0	0	0	0	0	0	0	1	72
7	SH. VINOD YADAV, ASJ-01	2								13	28		0		0	3		457				6									509
8	SH. PANKAJ GUPTA, ASJ-02	41	8			22	2			57			0		0	0										10					140
9	SH. KANWALJEET ARORA, ASJ-03	0	50		8	5	1			67					7	8								1						1	148
10	SH. SUNIL KR. AGGARWAL, ASJ-04	41			1	13	5			72					10	1			1		1										145
11	SH. MANOJ JAIN, ASJ FAST TRACK	18		2		4	1	1	2	60					4	2															94
12	SH. VIPIN KUMAR RAI ASJ SPL. FTC RAPE CASES	0	0							0	308				0	0			0												308
	TOTAL=>(7to12)	102	58	2	9	44	9	1	2	269	336	0	0	0	21	14	0	457	1	0	1	6	0	1	0	10	0	0	0	1	1344
	GRAND TOTAL	120	58	2	9	51	10	1	2	352	336	140	1	1	93	89	15	457	7	220	1	6	706	1	0	10	28	8	0	2	2726

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF D&SJ AND ADDITIONAL DISTRICTS JUDGES, NORTH-WEST DISRICT, ROHINI COURTS, DELHI AS ON 31.12.2016

S.N.	NAME OF JUDICIAL OFFICER	SUITS	RCA	MCA	ARBITRATION & CONCILATION ACT	LAC U/S 18	LAC U/S 30/31	MISC	EXECUTION	PROBATE ACT CASE	GUARDIANSHIP ACT	APPEALS UNDER DRC ACT	PP EVICTION ACT	MCD APPEAL	TRANSFER PETITION CIVIL	MISC. CIVIL APPEAL	EXECUTION APPEAL	DEPARTMENTAL ENQUIRY	FACT FINDING	TOTAL
1	Sh. Rajnish Bhatnagar, Ld. D&SJ N/W	254	10	2	325			18	49			31	19	2	13	0				723
2	Sh. Manish Gupta, ADJ-1+POMACT	2				465	19	56	60										0	602
3	Dr. Shahabuddin, ADJ-2	493	8	4	9			46	189	214	39									1002
4	Sh. Rakesh Kumar Sharma, ADJ-3	1491	85	19	49			50	204									2		1900
5	Sh. Prashant Kumar, ADJ-4	1350	44	11	45			50	250		0						2			1752
	TOTAL=>	3590	147	36	428	465	19	220	752	214	39	31	19	2	13	0	2	2	0	5979

STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF PRESIDING OFFICER
MACT, NORTH WEST DISTRICT, ROHINI COURTS, DELHI AS ON 31.12.16

S.N.	NAME OF JUDICIAL OFFICER	FATAL	INJURIES	OTHERS	MISC.	EXECUTIONS	CIVIL APPEAL	DEPARTMENTAL ENQUIRY	AIR PETITION U/S 158 (6)	DOP	TOTAL
1	Ms. Barkha Gupta, PO MACT	521	1068		12	106			170	8	1885
2	Sh. Manish Gupta, ADJ-1+POMACT	160	213			54				3	430
	TOTAL=>	681	1281	0	12	160	0	0	170	11	2315

STATEMENT SHOWING THE JUDGE WISE PENDENCY IN THE COURTS OF SCJ/RC/ARC/ACJ/CCJ/JSCC/ASCJ/GJ/CJ, NORTH-WEST DISTRICT ROHINI COURTS, DELHI AS ON 31.12.16

S.N.	NAME OF JUDICIAL OFFICER	CIVIL SUITS	EVICTION PETITION UNDER DRC ACT	RTI APPEAL	EXECUTION	APPEALS-MCA	APPEALS-RCA	APPEALS UNDER ESIC ACT	APPLICATION U/S 44/45 OF DRC ACT	APPLICATION U/S 27 OF DRC ACT	OTHERS	SMALL CAUSE SUITS	DEPARTMENTAL ENQUIRY	INSOLVENCY	SUCCESSION CERTIFICATE	PETITION FOR GUARDIANSHIP	TOTAL
1	Ms. Kiran Gupta, SCJ/RC	553	74		127	4	15	11	2	6	8						800
2	Sh. Bhupinder Singh, ACJ/CCJ/ARC	625	139		217				9	104	14		0		129		1237
3	Sh. Rajesh Malik, JSCC/ASCJ/GJ	877			138	5	5				45	3		7		2	1082
4	Ms. Sonam Gupta, CJ	889			467						11						1367
	TOTAL=>	2944	213	0	949	9	20	11	11	110	78	3	0	7		2	4486
.																	

Statement Showing the pending cases in the courts of Chief/Additional/MMs of North-West District at Rohini Courts, Delhi as on 31.12.2016

S.N.	Name of the Judicial Officer		Regular Criminal Cases under IPC other than complaint cases	NDPS Act	ITP Act	Domestic Violence Act	U/s 138 NI Act	Other Spl. Act	U/s 125 Cr.PC	Dept. Enquiry	Arms Act	Complaint Cases	25 PSS ACT	14 Sarfaesi Act	Ex. U/S PWDVCT	Excise Act	Drugs & Cosmetics Act	Plea Bargaining	CBI	Kalandras	DMC Act	Other State cases	DDA	NDMC	Total
	NORTH-WEST DISTRICT																								
1	Ms.Sugandha Aggarwal CMM	Subhash Place	1028	2			254	191				49													
		Ashok Vihar	681				0					38													
		Crime Branch	84				0					0													
		Others	0				51					11		23					3			5			2420
2	Sh. Devender Nain	Crime Branch	144								39	26													
		Bharat Nagar	455				35				70	160				19					2				
		CBI	8				0				0	0													
		Maurya Enclave	532				228				115	254				0									
		Rani Bagh	290				167				86	209				1									
		Begumpur	552				67				50	250				14					2				
		Others	2				0				1	4										92			3874
3	Ms. Shama Gupta MM-01	Sultanpuri	1178	3	16		151				56	282					100			5	10	276			2077
4	Sh. Deepak Kumar-I MM-02	Aman Vihar																							
		Kanjhawala																							
		Shalimar Bagh																							
		Others																							0
5	Sh. Ravinder Singh-II MM-03	Rohini South	770				590				3	526								2					
		Rohini North	362				369				6	175													
		Rithala Metro Stn.	42				0				0	1													
		Others	2				32			1	1	569													3451
6	Sh. Shirish Aggarwal MM	Mangolpuri	597				369				42	259										464			1731
7	Sh. Viplav Dabas MM-04	Keshav Puram	259				494				7	147										18			
		Vijay Vihar	272				285				4	243										33			1762
8	Ms. Shefali Barnala Tandon, MM	Mahila Court-01	1039			810	0					31			86										1966
9	Ms. Susheel Bala Dagar MM	Mahila Court-02	771			671	354					4			89										1889
10	Ms. Priyanka Rajpoot MM	NIA	0			0	3226		0			1	19	0				4							3250
	TOTAL=>		9068	5	16	1481	6672	191	0	1	480	3239	19	23	175	34	100	4	3	7	14	888	0	0	22420

Statement Showing the pending Challans at Rohini Courts, Delhi as on 31.12.16

S.No.	Name of the Judicial Officer	Circle	Traffic	STA	NBT	Contested	TOTAL
1	Sh. Apoorv Sarvaria, MM Traffic		0	231		10	
		Ashok Vihar	372				
		Burari	1157				
		Bawana	985				
		Punjabi Bagh	260				
		Rohini	358				
		Mangolpuri	1428				
		Nangloi	644				
	GRAND TOTAL=>		5204	231	0	10	5445